

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-32-2020****IN****Criminal Writ Petition No.75 of 2016**

Suresh M. Mhalsekar

... Petitioner

Versus

Swati S. Mhalsekar

... Respondent

Shri D. Vernekar, Advocate for the Petitioner.

Shri D. Gaonkar holding for Shri S. Redkar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 1st October 2020****P.C. :**

The respondent's counsel seeks time.

2. Post the matter on 09.10.2020.

DAMA SESHADRI NAIDU, J.

NH